

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following officials posted in Copying Agency, East, Karkardooma Courts, Delhi are hereby directed to report in the Office of the Ld. Principal District & Sessions Judge, Shahdara, KKD for a period of one month from the date of receipt of this order or till further orders, whichever is earlier:

1. Sh. Kamal Kumar, J.A.
2. Sh. Laxmi Narayan Meena, J.A.
3. Sh. Deepu, J.A.
4. Ms. Hemant Kumari, J.A.
5. Ms. Vandana Yadav, J.A.

Note: 1. Consequent upon completion of one month all 05 officials shall report back at their original place of posting.

2. During this intermediate period they shall be marking their attendance in Shahdara District only.

4. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
19.12.22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 94376-396 P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 19 DEC 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, East & Shahdara, KKD.
2. The Ld. Officer-in-charge, Copying Agency, East, KKD, Delhi with the request to relieve these officials forthwith.
3. The Personal Office of the undersigned.
4. The Office of the Pr.D&SJ, SHD with the directions to submit a work done report (with respect to these 05 officials) duly forwarded by the competent authority to the office of the undersigned after one month.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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